

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 308
CA(CAA)-68/ND/2024
New CA-168/2024

IN THE MATTER OF:
SG Prefab & Engineering Private Limited ... Applicant/Petitioner
with S Gupta Homes Private Limited

Under Section: 230-232

Order delivered on 15.07.2024

CORAM:
SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)
SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Mr. S. Shiva, Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-168/2024: List before Regular Bench on 05.08.2024.

Sd/-	Sd/-
(SUBRATA KUMAR DASH)	(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (T)	MEMBER (J)